

IV ADDL. DISTRICT AND SESSIONS JUDGE, DOBALLAPUR
Chandrabekhar C
IV ADDL. DISTRICT AND SESSIONS JUDGE
Case List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	R.A. 10171/2016 (NOTICE) IA/1/2016		Sri T. Krishnappa Vs Sri Ashwathappa	Sri T.Seshagiri Rao, Sri Sunil S.Rao, Sri Ashok Seshagiri, Sri Diwakar S.MUNIRAJU
2	M.C. 10006/2020 (NOTICE) IA/1/2018		Anjinappa.T.V. Vs Radha.Y.	S.MUNIRAJU
3	M.C. 10051/2020 (NOTICE)		Nethravathi.M. Vs Nil	Munikrishnappa
4	M.C. 10050/2020 (NOTICE)		Manjunatha.C. Vs Dayamani	D.N.Nagaraju
5	M.V.C. 67/2019 (NOTICE)		Mangalamma Vs Sri. Lokesh.S	Sri. Ravi.M
6	M.C. 10099/2020 (NOTICE) IA/1/2019		Adinath Vs Lakshmi @ Ashwini	N.Lakshminarayana
7	M.C. 10005/2020 (NOTICE) IA/1/2019		Prasanna Kumar.R. Vs Shobha.N.	G.Raghu
8	M.C. 10021/2020 (NOTICE) IA/1/2019		Bhagya.K. Vs Manjunath.B.K.	LAKSHMINARAYANA.M.N
Await Notice				
9	R.A. 10031/2020 (NOTICE) IA/1/2020		SRI. DEVARAJU Vs SRI. CHIKKANJINAPPA	SRI. A.R.NAGARAJAN
STEPS BY				
10	R.A. 10070/2019 (NOTICE) IA/1/2018		Latha Vs Hanumakka	VENKATACHALA B
11	P and SC 10042/2020 (HEARING)		H.S Subbramanyaswamy Vs Nil	K.L Prabhakar and Associates
12	M.C. 10082/2020 (EVIDENCE.)		Sri C Channa Thimmegowda Vs Smt Vijaya Lakshmi	Sri P Shankarappa
13	M.C. 10089/2020 (EVIDENCE.) IA/1/2016		Sri L.N Pradeep Kumar Vs Smt L.P Vasanthi	Sri T.H.Chikkavenkate Gowda And T.C Praveen
14	M.C. 10097/2020 (EVIDENCE.) IA/1/2017		Hulukadi gowda Vs Anitha	ravi.m
15	M.C. 10106/2020 (EVIDENCE.) IA/1/2018		Vidhyasree C Vs Jagadheesh.N.C.	Sri.A.R.Ramakrishna

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Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	M.C. 10141/2020 (EVIDENCE.) IA/1/2019		Rajashékara.V. Vs Archana R.N.	S.MUNIRAJU
CROSS EXAMINATION OF PW				
17	M.C. 10117/2020 (EVIDENCE.) IA/1/2018		Shwetha.N Vs Anjanamurthy	H.M.MANJUNATH
18	Misc 10120/2020 (FIRST HEARING)		Smt. Nagarathamma Vs Sri. Ganganarasaiah	M.G. Vijayendra Kumar
19	R.A. 10094/2019 (Ammended Plaint) IA/1/2019		Kempegowda.S.B. Vs Venkatamma @ Sheshakkamma	M.KRISHNAMURTHY
20	R.A. 10013/2019 (JUDGEMENT.) IA/1/2019 IA/2/2019		Muniyappa Vs Rathamma	S.A KHADRI
21	M.V.C. 20/2017 (Compliance)		Subbamma Vs Mohan Kumar	
22	A.S. 10001/2016 (VAKALAT) IA/2/2016 IA/1/2016		K.H.Hanumantharayappa Vs K.Keshavaraju	sri.Maruthi.S.Hosur
23	M.C. 10139/2020 (VAKALAT) IA/1/2019		Lavanya.N. Vs Devaraju.N.	L.SANJEEVAPPA
Cases listed below are adjourned due to Covid 19				
24	EX 10035/2017 (NOTICE)	27-01-2021	M/S Sree Ram Transport Finance Co Ltd Vs Shobha	Narendra Kumar K.R
25	Misc 10002/2018 (NOTICE) IA/1/2018	27-01-2021	The Special Land Acquisition Officer, and Competent Authority Vs Smt. Lakshamma	M.V.Kini and Co
26	P and SC 10003/2020 (NOTICE)	27-01-2021	Devaraju Vs Mallamma	Mohan.N.
27	EX 10016/2019 (NOTICE)	27-01-2021	Shriram City Union Finance Limited Rep. by A.L.Umesh Vs Mahesh	K.R.Narendrakumar.
28	R.A. 10016/2020 (NOTICE) IA/1/2019	27-01-2021	Govindaraju.N.V. Vs Narasimabachar	M.G.VIJAYENDRA KUMAR
29	EX 10041/2019 (NOTICE)	27-01-2021	Shriram Tansport Finance Co. Ltd., Rep. by A.S. Mr. Harish.H. Vs Lakshmi pathi	K.R.Narendrakumar.

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
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Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	EX 10044/2019 (NOTICE)	27-01-2021	Shriram Transport Finance Co. Ltd., Rep. by A.S. Mr. Harish.H. Vs Shashidhar H.C,	K.R.Narendrakumar.
31	EX 10047/2019 (NOTICE)	27-01-2021	Shriram Transport Finance Co. Ltd., Rep. by A.S. Mr. Harish.H. Vs Ravikumar M.N.	K.R.Narendrakumar.
32	EX 10056/2019 (NOTICE)	27-01-2021	Shriram Transport Finance Co. Ltd., Rep. by A.S. Mr. Harish.H. Vs Shivakumar.K	K.R.Narendrakumar.
33	EX 10057/2019 (NOTICE)	27-01-2021	Shriram Transport Finance Co. Ltd., Rep. by A.S. Mr. Harish.H. Vs Munikrishna	K.R.Narendrakumar.
34	EX 10058/2019 (NOTICE)	27-01-2021	Sri. H.K. Shivanandappa Vs Rama	Sri. M. Srinivasa
35	R.A. 10065/2019 (NOTICE) IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018	27-01-2021	Neelamma Vs Narayanappa	RAVI.M
36	R.A. 10076/2019 (NOTICE) IA/1/2018	27-01-2021	Venkatesh Since dead by LRs Vs Govindappa	M.B.Shakaregowda
37	R.A. 10077/2019 (NOTICE)	27-01-2021	Ravikumar.D.A. Vs The Head Master	M.KRISHNAMURTHY
38	R.A. 10090/2019 (NOTICE)	27-01-2021	Hallirangappa.K.Y. Vs The Secretary, Revenue Department	S.VENUGOPALA
39	R.A. 10096/2019 (NOTICE) IA/3/2019 IA/1/2019 IA/2/2019	27-01-2021	Channamaraiah Vs Hulluraiah	S.A. KHADRI
40	EX 10060/2019 (NOTICE)	27-01-2021	SHRIRAM CITY UNION FINANCE LTD GPA HOLDER MRA.L. UMESH Vs MR. ANANDHA	K.R. NARENDRAKUMAR
41	EX 10063/2019 (NOTICE)	27-01-2021	M/S SHRIRAM CITY UNION FINANCE LIMITED REP GPA HOLDER MR. A.L.UMESH Vs PRAVEEN KUMAR	K.R. NARENDRA KUMAR

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
Chandrashekar C
IV ADDL. DISTRICT AND SESSIONS JUDGE
Cause List Date: 16-12-2020


Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	EX 10064/2019 (NOTICE)	27-01-2021	M/s SHRIRAM CITY UNION FINANCE LIMITED Vs Mr. SIDDARAJU	K.R.NARENDRA KUMAR
43	A.S. 10003/2019 (NOTICE) IA/1/2019 IA/2/2019	27-01-2021	NATIONAL HIGHWAY AUTHORITY OF INDIA REP. BY THE PROJECT DIRECTOR PROJECT IMPLEMENETATION UNIT Vs SMT. B.L. MAHALAKSHMI MAJOR	M.V. RAGHAVENDRA
44	A.S. 10004/2019 (NOTICE) IA/1/2019 IA/2/2019	27-01-2021	NATIONAL HIGHWAY AUTHORITY OF INDIA REP. BY THE PROJECT DIRECTOR PROJECT IMPLEMENTATION UNIT, Vs SMT. KAMALA MAJOR	RAGHAVENDRA
45	A.S. 10005/2019 (NOTICE) IA/1/2019 IA/2/2019	27-01-2021	NATIONAL HIGHWAY AUTHORITY OF INDIA REP. BY THE PROJECT DIRECTOR PROJECT IMPLEMENTAION UNIT Vs SRINIVASA MAJOR	RAGHAVENDRA
46	M.A. 10006/2020 (NOTICE) IA/1/2019	27-01-2021	Mahesh Vs Eramma	M.M.Srinivas
47	M.V.C. 92/2019 (NOTICE)	27-01-2021	CHANNE GOWDA Vs LIBERTY GENERAL INSURANCE LTD	
48	R.A. 10011/2020 (NOTICE) IA/1/2019 IA/2/2019	27-01-2021	Gangamma Vs Bhadramma	G.C. Chandrashekar
49	M.A. 10089/2019 (NOTICE) IA/3/2019 IA/4/2019 IA/1/2019 IA/2/2019	27-01-2021	CHIKKAHANUMAKKA Vs PADMAVATHAMMA	SRI. RAVI.M
50	M.A. 10003/2020 (NOTICE) IA/1/2019	27-01-2021	Siddagangappa Vs Kempamma	M.B.Shankaregowda
51	EX 10072/2019 (NOTICE)	27-01-2021	M/S SRIRAM TRANSPORT FINANCE CO. LTD.REP BY MR. PRASHANTH Vs SRI. ANAND.T.H	SRI. SANTHOSH.M

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**Chandrasekhar C****IV ADDL. DISTRICT AND SESSIONS JUDGE****Case List Date: 18-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
52	EX 10074/2019 (NOTICE)	27-01-2021	M/S SRIRAM TRANSPORT FINANCE CO. LTD REP BY MR. PRASHANTH Vs MR. GAJENDRA G K	SRI. SANTHOSH.M
53	EX 10089/2019 (NOTICE)	27-01-2021	M/S SRIRAM TRANSPORT FINANCE CO. LTD REP BY MR. PRASHANTH Vs MR. GANGADHARA AND ANOTHER	SRI. SANTHOSH.M
54	Misc 10073/2020 (NOTICE)	27-01-2021	CHANNAMMA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
55	Misc 10074/2020 (NOTICE)	27-01-2021	NAGARAJU H.M Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
56	Misc 10075/2020 (NOTICE)	27-01-2021	PATALAPPA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
57	Misc 10076/2020 (NOTICE)	27-01-2021	RAMAKKA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
58	Misc 10077/2020 (NOTICE)	27-01-2021	M.H. NARAYANAGOWDA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
59	Misc 10078/2020 (NOTICE)	27-01-2021	ANJINAPPA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
60	Misc 10079/2020 (NOTICE)	27-01-2021	JAYAMMA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH


IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
Chandrashekhar C
IV ADDL. DISTRICT AND SESSIONS JUDGE
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
61	Misc 10080/2020 (NOTICE)	27-01-2021	G. MAREGOWDA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
62	Misc 10081/2020 (NOTICE)	27-01-2021	LAKSHMAMMA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
63	Misc 10082/2020 (NOTICE)	27-01-2021	RAMAKRISHNAPPA Vs MANAGER POWER GRID CORPORATION OF INDIA LIMITED, CONSTRUCTION AREA OFFICE, YELAHANKA	SRI. GIRISH
64	EX 10011/2020 (NOTICE)	27-01-2021	SMT. PANKAJA H.S Vs THE MANAGING DIRECTOR KSRTC CENTRAL OFFICE	SRI. D.E. SOMASHEKARA


IV Addl. District & Sessions Judge
Bangalore Rural District Sit at
Doddaballapura.

DISTRICT AND SESSIONS JUDGE, DODBALLAPUR
Chandrashekhar C
IV ADDL. DISTRICT AND SESSIONS JUDGE
Cause List Date: 16-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	Crl.Misc. 10161/2020 (HEARING)		NAGARAJU . G.K Vs STATE BY DODDABALLAPURA TOWN P.S.	V.ANAND
2	Crl.Misc. 10174/2020 (FIRST HEARING)		N.C. Nagarajareddy, Vs Doddaballapur Town P.S.	Gangaiah
3	CRLA 10005/2020 (ORDERS) IA/1/2020		Rajesh.M Vs State by Doddaballapura Rural P S	D.M.Renukarmurthy
4	Crl.Misc. 10170/2020 (ORDERS)		Venkatesh Vs Doddaballapura Rural P.S.	Narendrababu


IV Addl. District & Session Judge
Bangalore Rural District Sit at
Doddaballapura.

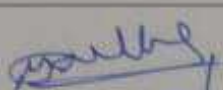
Cause list dated: 16.12.2020
In the Court of Prl. Senior Civil Judge and JMFC, Doddaballapura
MORNING SESSION

	Case Nos.	Stage
1	O.S.No.244/2007	For Cross of PW1
2	O.S.No.374/2007	For Chief of DW2
3	O.S.No.537/2007	For Cross of DW1
4	O.S.No.112/2008	For Hearing
5	O.S.No.154/2008	For settlement
6	O.S.No.218/2008	Steps to LRs of D6
7	O.S.No.171/2010	For Cross of PW1
8	O.S.No.75/2010	For Cross of PW1
9	O.S.No.101/2011	For Defendant Evidence
10	O.S.No.172/2011	For Defendant Evidence
11	O.S.No.199/2011	For plaintiff Evidence
12	O.S.No.156/2012	For Steps to Defendant 8
13	O.S.No.327/2013	For Steps to Pro.Defendant No.6 & 7
14	O.S.No.329/2013	Step to Defendant No.1
15	O.S.No.344/2013	For Cross of DW2 & 3
16	O.S.No.140/2017	For Hearing on Prl.issues
17	O.S.No.01/2019	For Steps to D14 & 15
18	O.S.No.329/2019	For Hearing on I.A.No.8

AFTER-NOON SESSION

Sl.No.	Case Nos.	Stage
19	O.S.No.191/2020	For settlement
20	O.S.No.195/2020	For Hearing
21	O.S.No.327/2020	For Hearing
22	O.S.No.415/2020	For Hearing
23	O.S.No.433/2020	For Hearing
24	O.S.No.477/2020	For Hearing
25	O.S.No.479/2020	For Hearing
26	O.S.No.481/2020	For Hearing
27	Mis.No.8/2012	For objection to I.A
28	M.C.No.16/2020	For Conciliation
29	M.C.No.37/2020	For objection
30	FDP.No.08/2008	For Steps to LRs of D3
31	FDP.No11/2011	For clarification
32	FDP.No.20/2011	For Settlement
33	FDP.No.15/2018	For objection to Commissioner Report
34	FDP.No.27/2019	For settlement
35	LAC.No.16/2013	For steps

Place: Doddaballapura
Dated: 15-12-2020



15/12/2020
Prl. Senior Civil Judge & JMFC,
Doddaballapura.

Cause List

IN THE COURT OF ADDL.SENIOR CIVIL JUDGE & JMFC.,
DODDABALLAPURA.

Cases listed on 16-12-2020

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
1	O.S.No.36/2020	A/S/S	G.R.	-
2	O.S.No.446/2015	Plaintiff Evidence	NJR.	HMM
3	O.S.No.434/2020	A/S/S	MM	-
4	O.S.No.354/2020	Hearing	RK	TGV
5	O.S.No.64/2019	A/S/S	RM	-
6	O.S.No.263/2019	Plaintiff Evidence	ARR	BNNG, MRS
7	O.S.No.177/2006	Further chief	TSR	VFK,BSM
8	O.S.No.185/2006	Further chief	TSR	VFK, BSM
9	O.S.No.18/2018	Objection	RVR	DKL
10	O.S.No.80/2006	A/plaint	-	-
11	O.S.No.478/2020	Hearing	PS	-
12	O.S.No.480/2020	Hearing	GG	-
13	O.S.No.482/2020	Hearing	KSK	-
14	O.S.No.177/2014	A/ plaint	D.G	SAK
15	O.S.No.112/2009	Hearing	RM	DG,SAK,AKM,BKGL
16	O.S.No.146/2019	Evidence	SV	HCA
17	O.S.No.44/2018	Evidence	CSS	VV,SK
18	LAC No.16/2019	Compromise	MM	RMR,MNB


15/12/20
I/C Addl.Senior Civil Judge & JMFC,
Doddaballapura

IN THE COURT OF PRL, CIVIL JUDGE & JMFC, DODDABALLAPURA
CAUSE LIST DATED 16-12-2020
MORNING SESSION

SL No.	CASE NO	STAGE	PLAINITFF/COMPLAINANT ADVOCATES	DEFENDANT /ACCUSED ADVOCATES
1	CRL MIS 179/2020	EVIDENCE	NM	ABSENT
2	OS 159/2008 OS 123/2008	EVIDENCE	ANL	SN
3	OS 343/2009	EVIDENCE	RM	MKM
4	OS 359/2018	EVIDENCE	RM	VKRM
5	OS 309/2009	EVIDENCE	TNB	PR
6	OS 187/2015	EVIDENCE	AKM	MKM
7	OS 233/2020	HEARING	KM	SRSP
8	OS 249/2015	HEARING	MGV	TNB, MKM
9	OS 369/2014	HEARING	DAS	MM
10	OS 411/2018	HEARING	VC	VKRM
11	OS 57/2016	HEARING	TGV	PMG
12	OS 187/2016	HEARING	TNB	DS
13	OS 483/2014	HEARING	AK	NK
14	OS 277/2017	HEARING	NM	LS
15	OS 439/2019	HEARING	KLP	DMR
16	OS 335/2019	HEARING	AK & GS	MGV
17	OS 187/2018	HEARING	DKL	DAS
18	OS 49/2011	HEARING	DKL	DAS
19	OS 179/2010	HEARING	RM	DKL
20	OS 323/2018	HEARING	MKM	DAS

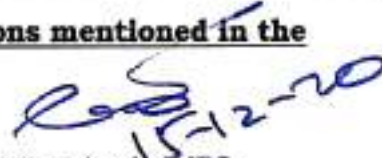
AFTERNOON SESSION

1	OS 331/2012	EVIDENCE	SN	PR, LS
2	OS 337/2009	EVIDENCE	BRA	MKM
3	OS 231/2009	EVIDENCE	MKM	BSK, DAS
4	OS 17/2006	EVIDENCE	YSR	VKRM, ARN, BSM
5	OS 3/2014	EVIDENCE	RM	YSR
6	OS 75/2018	HEARING	MM	MGV, BSM
7	OS 289/2018	HEARING	BKM	BJR, LSV
8	OS 141/2011	HEARING	DMR	BNV
9	OS 373/2019	HEARING	MKM	AVM
10	OS 381/2013	HEAIRNG	CSS/HH	RM
11	OS 389/2016	OBJECTIONS	RMR	YSR
12	OS 175/2018	HEARING	NM	SKR
13	OS 435/2015	HEARING	RM	RBG
14	OS 357/2019	ISSUES	RUPA	HMM

PRE CONCILIATION CASES

15	OS 105/2018		MS	SAK
16	OS 211/2007		ANL	KSS
17	OS 121/2019		MKM	DKM
1	OS 199/2004	ORDERS	SRSP	RBG
2	OS 135/2018	ORDERS	SAK	DAS
3	OS 429/2017	ORDERS	PKG	YSR
4	CC 1899/2017	ORDERS	APP	TGV
5	CRIME 352/2020	ORDERS	APP	RM
6	CRIME 302/2020	ORDERS	APP	MG
7	CRIME 219/2019	ORDERS	APP	MKM

NOTE: Evidence will be recorded as per the instructions mentioned in the SOP dated 12.11.2020


Prl. Civil Judge & JMFC
Doddaballapura

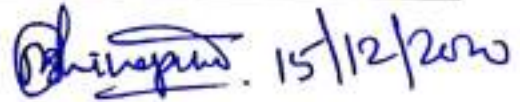
NOTE: All advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High court of Karnataka.

**THE COURT OF ADDL. CIVIL JUDGE AND JMFC
DODDABALLAPURA**

Cause List Dated 16.12.2020

AFTERNOON SESSION

Sl. No.		STAGE	PLAINTIFF / COMPLINANT - Advocate	DEFENDANT / ACCUSED - Advocate
1	O.S 466/2013	HEARING	DKL	GCS
2	O.S 82/2018	HEARING	SAK	AK
3	O.S 100/2018	HEARING	LS	ANG
4	O.S 402/2018	HEARING	SAK	-
5	O.S 302/2019	HEARING	SAK	-
6	O.S 324/2019	HEARING	VB	HMM
7	O.S 194/2020	HEARING	ARN	-
8	C.C 425/2015	HEARING	SN	-
9	C.C 377/2016	HEARING	APP	LMN
10	C.C 1685/2017	HEARING	APP	NN
11	C.C 1148/2018	HEARING	KSS	RVR
12	C.C 761/2018	HEARING	HR	-
13	C.C 584/2019	HEARING	NM	-
14	C.C 854/2020	HEARING	CVK	-
15	C.C 2029/2020	HEAIRNG	APP	GG
16	O.S 66/2012	EVIDENCE	AK	MKM
17	O.S 392/2014	EVIDENCE	CSD	BKM
18	O.S 548/2018	EVIDENCE	SM	MRS
19	C.MIS 160/2020	EVIDENCE	KA	-
20	PCR 164/2013	EVIDENCE	DKL	-



**Addl. Civil Judge & JMFC
Doddaballapura.**

- NOTE:-** 1. Advocates are requested to strictly follow new SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.
2. Sitting will be in the afternoon session only, since PO is under going training by KJA during Morning Session